

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
WESTERN ZONE BENCH, PUNE  
ORIGINAL APPLICATION NO. 190 OF 2024

Ms. Pratiksha Kothule ----- Applicant

V/s.

The Collector & District Magistrate,  
Nashik & others ----- Respondents

AFFIDAVIT – IN – REPLY AND EXPLANATION

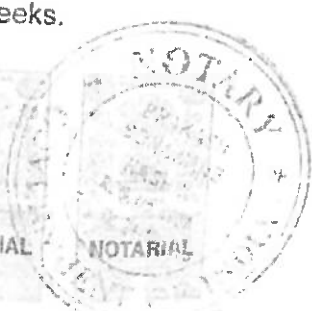
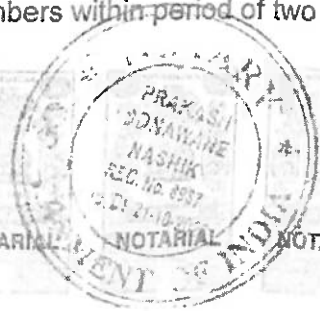
ON BEHALF OF RESPONDENT NO. 3

I, Respondent no. 3 Smt. Manisha Khatri, Age - Major, Occu- Service, presently working as Commissioner and Administrator, Nashik Municipal Corporation, Nashik do hereby state on solemn affirmation as under,

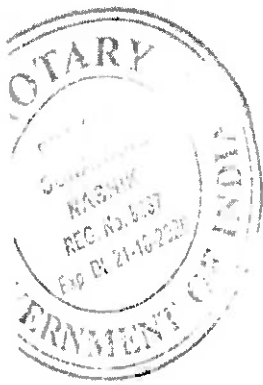
*Annex with file.*

1. I say that in the present original application Hon'ble Tribunal by order dated 17/10/2024 has directed to Respondent no. 3 for filing reply affidavit on the point of non signing of committee report by Respondent no. 3. The Hon'ble Tribunal further directed Respondent no. 1 for signing the report signed by all committee members within period of two weeks.

*Register  
MCY  
7/1/25*



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2. I say that as per the order dated 11/09/2024 the principal bench of this Hon'ble Tribunal has appointed Respondent no. 1 as Nodel Agency and constituted a joint committee comprising Collector and District Magistrate, Nashik, Sub Regional Officer, Maharashtra Pollution Control Board and Municipal Commissioner Nashik.
3. I say that pursuant to the order the committee has jointly visited the site on 03/10/2024 and has made observations which are taken in report. Accordingly the report is prepared which has been signed by Joint Committee i.e. Respondent no. 1 Hon'ble District Collector, Respondent no. 2 Sub Regional officer M.P.C. Board Nashik and myself Respondent no. 3.
4. I say that, on the day of hearing 17/10/2024 my office has received the V.C. hearing link, after joining through the V.C. myself with my concerned department HOD was attending and present in the hearing.
5. I say that, according to the direction of the Hon'ble Tribunal the Respondent no. 1 on 21/10/2024 has served the reports signed by all members of joint committee i.e. Respondent no. 3 to the applicant e-mail on [pratiksha.conservationtales@gmail.com](mailto:pratiksha.conservationtales@gmail.com)





6. I say that, the subject garbage issue of Gowardhan village is not within the jurisdiction of Nashik Municipal Corporation Nashik, the said subject issue is within the jurisdiction of Zilha Parishad Nashik. Accordingly as per factual report of the joint committee director:s regarding subject matter is issued to Chief Executive officer Zilha Parishad, Nashik.

The above contents are true and correct to the best of my knowledge and belief.

Nashik, Date :-

*[Handwritten Signature]*

Respondent no. 3

VERIFICATION

I, Respondent no. 3 Smt. Manisha Khatri, Age - Major, Occu- Service, presently working as Commissioner and Administrator, Nashik Municipal Corporation, Nashik do hereby state on solemn affirmation that, the above contents are true and correct to the best of my knowledge and belief.

Nashik, Date :-

IDENTIFIED BY

*[Handwritten Signature]*  
Advocate



*[Handwritten Signature]*

Respondent no. 3



BEFORE ME  
*[Handwritten Signature]*  
PRAKASH KONDARI SORAWANE  
Advocate & Notary, Govt. of In.  
NASHIK



